

**IN THE NATIONAL COMPANY LAW TRIBUNAL**  
**CHANDIGARH (COURT – II)**  
***(Through Hybrid Mode)***

**Item No. 131**

**COMP.APPL/ 216(CH)2022**  
**COMP.APPL/235(CH)2022**  
**&**  
**CP No. 82/Chd/J&K/2022**

**IN THE MATTER OF:-**

**Abdul Rashid Bangroo**

...

**Petitioner**

**Versus**

**Green Land Cements Pvt. Ltd.**

...

**Respondents**

**Under Section: 244(1), 244, CA 2013**

**Rule: 11 NCLT, Rules 2016**

**Order delivered on 12.07.2024**

Due to paucity of time, the matter could not be taken up today, hence  
adjourned to 23.08.2024.

**Sd/-**

**Court Officer**

July 12, 2024